

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ's): DELHI

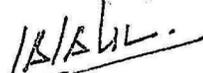
OFFICE ORDER

With the approval of the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, the following posting & transfer of Driver is made in view of official exigencies w.e.f. 01.03.2024

SN	Name of the driver & E. Code	From	To
1	Sh. Prem Chand Vaid S/o Sh. Nathu Ram E.C:-10017	Pool Car Section, Tis Hazari Courts, Delhi (attached with Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi)	Attached with Sh. Narottam Kaushal, (Ld. Chairman, Delhi Co-operative Tribunal, Vikas Bhawan-II, Sham Nath Marg, P&T Colony, Civil Lines, Delhi-54) (on Diverted Capacity)

Note:

- (i) Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.
- (ii) Charge of vehicle bearing reg. no. DL-1CY-0007 (Ciaz) is with driver Sh. Prem Chand Vaid and as soon as the said vehicle is attached/deputed with any Ld. Judicial Officer, then, driver Sh. Prem Chand Vaid shall handover the charge of said vehicle no. DL-1CY-0007 (Ciaz) to driver who would get the charge with proper receiving.

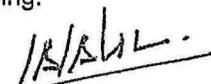

(Sanjay Sharma-II)

Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi.

No. 13928 - 13937 /Pool Cars/T&P/THC/2024 Dated _____

Copy forwarded for information and necessary action to:-

1. The PS to Ld. The Principal District & Sessions Judge (HQs), R.No.302A, Tis Hazari Courts, Delhi.
2. The A.O., Accounts Branch, District Courts (Central), Tis Hazari Courts.
3. Personal File Admin. Branch III, (Central District) THC.
4. Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central District)
5. The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).
6. The Driver concerned with the directions to comply the order and handover the charge of vehicle no. DL-1CY-0007 (Ciaz) to driver who would get the charge with proper receiving.


Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi